THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/5361/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the 28th October, 2021.

Sub: **Earned leave along with headquarter leave permission.**

Ref:- Your letter No. DJKA/5965/2021, dtd. 26.10.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for 12 days from 15.11.2021 to 26.11.2021 along with station leave permission from, with your official vehicle, at your own cost, from the evening of 13.11.2021 till the morning of 29.11.2021 (prefixing 13.11.2021 and 14.11.2021 & suffixing 27.11.2021 and 28.11.2021)**, as prayed for. Further, you have been asked to hand over charge to the Addl. District and Sessions Judge, Karbi Anglong, Diphu and in his absence to the next senior most Judicial officer at the station before proceeding on leave .

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/5362-1 dated 28.10.2021

Copy to.

1. The Principal Accountant General (A&E), Assam, Guwahati, for information. A copy of the application in prescribed format is sent herewith.
2. The Project Manager, Gauhati High Court.

28/10/21

JT.REGISTRAR (VIGILANCE)